

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-27/2005/1421/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the th 26 February, 2024.

Sub: **Station Leave Permission.**

Ref:- Your letter No. DJ/WKA/2024/CL-SL/3/28-30 dtd. 22.02.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 23.02.2024 till the morning of 26.02.2024**, as prayed for. The Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.) & Assistant Sessions Judge, West Karbi Anglong, and in his absence, the Civil Judge (Jr. Div.)-cum-JMFC, West Karbi Anglong shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-27/2005/1422/A, dated , 26-02-2024

Copy to :

✓ 1. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)